



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 7451/2020

Prithviraj Meena S/o. Ram Karan Meena

----Petitioner

Versus

The Honble Speaker

----Respondent



For Petitioner(s) : Mr. Harish Salve, Senior Advocate  
assisted by Mr. Divyesh Maheshwari  
Mr. Mukul Rohatgi, Senior Advocate  
assisted by Mr. S. Hariharan

For Respondent  
Nos. 1 & 2 : Dr. Abhishek Singhvi, Senior Advocate  
assisted by Mr. Aavishkar Singhvi,  
Mr. Amit Bhandari and  
Mr. Harendar Neel  
Mr. M.S. Singhvi, Advocate General  
assisted by Mr. Darsh Pareek and  
Mr. Siddhant Jain

For Respondent No.3 : Mr. Prateek Kasliwal with  
Ms. Supriya Saxena & Mr. Rohit Jain

For Applicant(s) : Mr. A.K. Bhandari, Senior Advocate  
Mr. N.K. Maloo, Senior Advocate  
Mr. Devadatt Kamat, Senior Advocate  
assisted by Mr. Siddharth Bapna,  
Mr. Anuj Bhandari,  
Mr. Vaibhav Bhargava,  
Mr. Jitendra Mishra  
Mr. Atul Bhardwaj and  
Mr. Sarvesh Jain

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PRAKASH GUPTA**

**Order**

**17/07/2020**

**D.B. Civil Misc. Application No. 3/2020:-**

Mr. A.K. Bhandari, learned Senior Counsel assisted by Mr. Siddharth Bapna appearing for Dr. Mahesh Joshi has filed an application for impleadment.

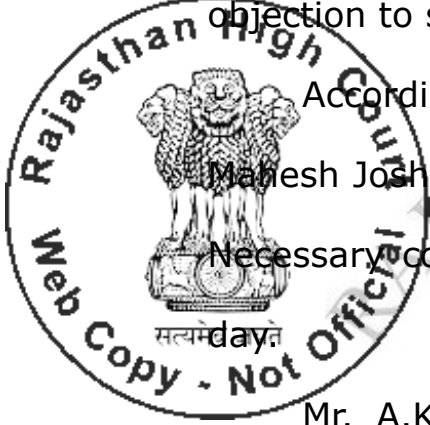


Dr. Abhishek Singhvi, learned Senior Counsel assisted by Mr. Aavishkar Singhvi and Mr. M.S. Singhvi, learned Advocate General assisted by Mr. Darsh Pareek appearing for the respondents have no objection to such impleadment.

Mr. Harish Salve, learned Senior Counsel assisted by Mr. Divyesh Maheshwari appearing for the petitioner has also no objection to such an impleadment.

Accordingly, the application is allowed and applicant Dr. Mahesh Joshi is impleaded as respondent No.4 in the writ petition.

Necessary corrections be made in the pleadings in course of the



Mr. A.K. Bhandari, learned Senior Counsel seeks one day time to file his reply on the merits of the writ-application, copies be served on the Counsel for the petitioners by tomorrow.

**D.B.Civil Writ Petition No.7451/2020:-**

Heard Mr. Harish Salve and Mr. Mukul Rohatgi, learned Senior Counsels for the petitioner, Dr. Abhishek Singhvi, learned Senior Counsel on behalf of Speaker of the Rajasthan Legislative Assembly.

Today hearing remains inconclusive. Dr. Abhishek Singhvi, learned Senior Counsel submits that he shall instruct his clients to submit another letter, similar to the letter addressed to this Court on behalf of the Hon'ble Speaker dated 16.07.2020, and further submits that notices issued to the petitioners requiring their response to be filed before the Hon'ble Speaker on or before 17<sup>th</sup> July, 2020 at 1.00 P.M. shall stand extended on account of the continuance of the hearing of the matter before this Court till 21<sup>st</sup> of July, 2020 at 5.30 P.M. and subject to any direction that may be passed by the Court in this matter.



Accordingly, the matter stands adjourned to 20.07.2020 and the Bench shall commence hearing at 10.00 A.M.

Matter remains heard in part.

(PRAKASH GUPTA),J

(INDRAJIT MAHANTY),CJ



KAMLESH KUMAR-N.Gandhi /

RAJASTHAN HIGH COURT



सत्यमेव जयते